

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.03
I.A.No.328/2024 in
C.P. (IB) No.155/BB/2023

IN THE MATTER OF:

M/s. Piramal Enterprises Ltd. ... Petitioner
Vs.
M/s. Sterling Developers Pvt. Ltd. ... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 26.06.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Ms. Bhavya Mohan
For the Respondent/
Applicant in IA. 328/2024 : Shri Uday Holla, Sr. Counsel with
Shri Naman Jhabak

ORDER

1. Heard the Ld. Counsel for the Petitioner and the Ld. Senior Counsel for the Respondent.
2. At the request made by both Parties, list the CP along with the IA on **06.08.2024**.

-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

-Sd-
(K. BISWAL)
MEMBER (JUDICIAL)

Anishma